## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 64/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES:

**Bharat Trading Corporation** 

V/s.

Wind-Ways Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

on behalt at Avil

**ORDER** 

## C.P. No. 64/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the IRP is present. 1.
- Adjourned to **04.01.2018** for Progress Report. 2.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

06.12.2017 Aah

Sd/-

M.K. SHRAWAT

Member (Judicial)